RAJYA SABHA

STATEMENT

Ministry of Surface Transport 9th Plan (1997-2002) Outlay
S No | Sector | Budgetary Resources |

S.No	Sector	Budgetary Resources					(Rs.	in crores)
						IEBRs		Total
		NBS	EA	GBS	I.Rs	ICI/ECB	Ors	
1	2	3	4	5	6	7	8	9
1. 2. 3. 4. 5. 6. 7.	Road	5285.23		8862.02	2033.00	3634.00	0.00	8862.02
	Road	60.00	3576.79 100.00	60.00	2033.00	3634.00	0.00	60.00
	Transport	408.00		408.00	0.00 0.00	0.00 0.00	0.00	408.00
	IWT	145.00		245.00	0.00 0.00 5934.00	0.00 0.00 1529.00	0.00 65.00	5912.00
	Shipping	85.00		85.00				5752.00
	a. SCI	0.05		0.05				0.05
	b. Sailing	59.95		159.95				159.95
	Vessels	209.80		209.80				209.80
	c. DGS	0.00 0.00		0.00 0.00				0.00 0.00
	Shipping	0.00 0.00		0.00 0.00				0.00 0.00
	a. HSL	700.00		1900.00				9428.00
	b. CSL	262.00		262.00				262.00
	c. HDPE	123.00	0.00 0.00	123.00				123.00
	d. Central Sector		0.00 0.00					
	a. Ports		1200.00					
	b. Others							
	Light-houses							
	J							
	Grand Total	7193.03	4876.79	12069.82	7967.00	5163.00	65.00	25264.82

Promotion of Officials in IRCC

2095. SHRI GANDHI AZAD: SHRI R.N. ARYA:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Managers (Pers.) vacancies were available in I.R.C.C. during 1991—93, two each in the market/departmental quota;

- (b) whether nearly 70 employees promoted without vacancies during 1991-93 in different cadre except from Deputy Managers (Pers.) to Managers (Pers.);
- (c) if so, the details thereof indicating rules under which these promotions were made and those denied in other cadres even though vacancies were available:
- (d) by when Government propose to promote Deputy Managers (Pers.) to remove their long standing grievances; and
- (e) the reasons for not imposing winding up condition for other promotions also?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) to (c) 112 promotions were made in IRCC during 1991—93. All these promotions were reviewed as per the sanctioned strength and vacancy position and approved by the Board of Directors on 18th December, 1997 which is the Competent Authority. Two vacancies of Manager (Personnel) were available against market quota after these promotions. No constitution of DPC was considered necessary to fill up the vacancies of Manager (Personnel) as per the decision of the Management during 1991—93.

(d) and (e) Board of Directors in their meeting held on 18th December, 1997 had decided not give any further promotions to IRCC employees till further orders. Government has since decided on 1.2.2000 to wind up the corporation. The question of considering any promotion in the Corporation at this stage does not arise.

Central Assistance to Economically Important Roads

2096. SHRI JANARDHANA POOJARY: Will the Minister of SURFCE TRANSPORT be pleased to stale:

- (a) whether Government have invited proposals from State Governments for central loan assistance in respect of state roads of Interstate or Economic Importance in the Ninth Five Year Plan;
 - (b) if so, the details thereof;
- (c) whether the Government of Karnataka has submitted five proposals under the Economic Importance Category; and
 - (d) if so, the details thereof and the views of Government thereon?